

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER

This is in continuation of earlier Office Order bearing No.739/S.V./Gaz./PDJ West/2024 dated 20.05.2024 and Order No.771/18644-18678/S.V./Gaz./PDJ West/2024 dated 31.05.2024.

As Sh. Himanshu Raman Singh, SCJ/RC, West District is not available due to ailing health, Sh. Kautuk Bhardwaj, CJ-03, West District shall look after the work of the Court of Sh. Himanshu Raman Singh, SCJ/RC in Court Room No.369, 3<sup>rd</sup> Floor, Tis Hazari Courts, Delhi for 20.06.2024 to 22.06.2024, 24.06.2024 & 25.06.2024 or till the joining of Sh. Himanshu Raman Singh, SCJ/RC whatever is earlier. The work already assigned to Sh. Kautuk Bhardwaj, CJ-03 vide this office earlier Order No.771/18644-18678/S.V./Gaz./PDJ West/2024 dated 31.05.2024 is hereby withdrawn accordingly. Sh. Kautuk Bhardwaj, CJ-03 shall be assisted by the Court staff of the Court of Ld. SCJ/RC (West).

PRINCIPAL DISTRICT & SESSIONS JUDGE  
(OFFICIATING)  
WEST DISTRICT, THC, DELHI

No. 810/20389-20418 /S.V./Gaz./PDJ West/2024 Dated, Delhi the 20/6/24

Copy forwarded to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. Sh. Himanshu Raman Singh, SCJ/RC, West District, Tis Hazari Courts, Delhi.
4. Sh. Kautuk Bhardwaj, CJ-03, West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
6. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
7. The Secretary Bar Association, Tis Hazari Court, Delhi.
8. The PRO, Tis Hazari Court, Delhi.
9. The PS to the undersigned.
10. For uploading on LAYERS.
11. For uploading on centralized website through LAYERS.
12. Notice Board, West District, Tis Hazari Court, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE  
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